

Annexure-5

Name of the corporate debtor: Nashik Forge Private Limited
Date of commencement of liquidation: 03.08.2024
List of stakeholders as on: 02.10.2024
(Version 1 dated 02.10.2024, pursuant to claims received up to 02.09.2024)

List of operational creditors (other than Workmen, Employees and Government Dues)

(Amount in INR)

Sl. No	Name of Creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed in INR	Amount of claim admitted in INR	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted					
1	Adarsh Valve Automation	OC-1	11-08-2024	5,64,102.00	2,09,604.00	Unsecured	-	NA	-	0.06	-	-	3,54,498.00	-	As per books
2	Tirupati Forge Limited	OC-2	25-08-2024	23,85,418.00	17,99,999.00	Unsecured	-	NA	-	0.54	-	-	5,85,419.00	-	As per books
3	Om Forge	OC-3	29-08-2024	1,31,71,583.00	69,91,580.00	Unsecured	-	NA	-	2.11	-	-	61,80,003.00	-	As per books
4	Sunder Forging	OC-4	29-08-2024	62,21,930.00	62,21,930.00	Unsecured	-	NA	-	1.88	-	-	-	-	As per books
5	Arm & Hammer Forgings Pvt. Ltd.	OC-5	29-08-2024	53,72,492.00	37,44,208.00	Unsecured	-	NA	-	1.13	-	-	16,28,284.00	-	As per books
6	Vivan Steels Private Limited	OC-6	30-08-2024	1,57,57,191.00	71,26,152.00	Unsecured	-	NA	-	2.15	-	-	86,31,039.00	-	As per books
7	Virat Special Steels Pvt. Ltd	OC-7	30-08-2024	7,16,997.00	5,17,412.00	Unsecured	-	NA	-	0.16	-	-	1,99,585.00	-	As per books
8	V. M. Autoparts Pvt. Ltd.	OC-8	31-08-2024	45,03,100.00	11,09,558.00	Unsecured	-	NA	-	0.34	-	-	33,93,542.00	-	As per books
9	CA Suhas Arun Vadulekar	OC-9	31-08-2024	4,67,690.00	2,06,000.00	Unsecured	-	NA	-	0.06	-	-	2,61,690.00	-	As per books
10	Avdhoot Technocrats Pvt. Ltd.	OC-10	02-09-2024	28,68,558.00	9,99,183.00	Unsecured	-	NA	-	0.30	-	-	18,69,375.00	-	As per books
11	URO Ferro Pvt. Ltd.	OC-11	02-09-2024	15,52,096.00	8,12,077.00	Unsecured	-	NA	-	0.25	-	-	7,40,019.00	-	As per books
12	Ganga Forging Ltd.	OC-12	06-06-2023	86,37,203.00	86,37,203.00	Unsecured	-	NA	-	2.61	-	-	-	-	As per books
13	Kisan Enterprises	OC-13	14-06-2023	13,369.00	7,586.00	Unsecured	-	NA	-	0.00	-	-	5,783.00	-	As per books
14	RR Steels	OC-14	15-06-2023	70,983.00	70,983.00	Unsecured	-	NA	-	0.02	-	-	-	-	As per books
15	Somi Industries	OC-15	16-06-2023	4,92,433.00	4,92,433.00	Unsecured	-	NA	-	0.15	-	-	-	-	As per books
16	Sri Enterprises	OC-16	17-06-2023	5,44,692.00	5,44,692.00	Unsecured	-	NA	-	0.16	-	-	-	-	As per books
17	Champion Dealers Mumbai Pvt.	OC-17	21.06.2023	8,75,088.00	8,75,088.00	Unsecured	-	NA	-	0.26	-	-	-	-	As per books
18	Industrial Supplier	OC-18	22.06.2023	23,85,825.00	23,85,825.00	Unsecured	-	NA	-	0.72	-	-	-	-	As per books
19	Nikhil Abrasive Industries	OC-19	27-06-2023	23,482.00	23,482.00	Unsecured	-	NA	-	0.01	-	-	-	-	As per books
20	Kranti Metals	OC-20	19-07-2023	1,17,656.00	1,17,656.00	Unsecured	-	NA	-	0.04	-	-	-	-	As per books
21	Majestic Wire Pvt. Ltd.	OC-21	21-07-2023	21,080.00	21,080.00	Unsecured	-	NA	-	0.01	-	-	-	-	As per books
22	Perfect Grinddald	OC-22	21-07-2023	1,18,216.00	72,370.00	Unsecured	-	NA	-	0.02	-	-	45,846.00	-	As per books
23	Trimurti Furnace Pvt. Ltd.	OC-23	01-08-2023	1,54,444.00	1,54,444.00	Unsecured	-	NA	-	0.05	-	-	-	-	As per books
24	Mobitech Systems and Services	OC-24	12-08-2023	69,028.00	65,961.00	Unsecured	-	NA	-	0.02	-	-	3,067.00	-	As per books
25	Deep Heat Treatment	OC-25	14-08-2023	1,25,534.00	1,25,534.00	Unsecured	-	NA	-	0.04	-	-	-	-	As per books
26	Pashin Forge Pvt. Ltd.	OC-26	04-08-2023	4,12,141.00	4,12,141.00	Unsecured	-	NA	-	0.12	-	-	-	-	As per books
	Total			6,76,42,331.00	4,37,44,181.00		-		-	13.21	-	-	2,38,98,150.00	-	

Notes: These notes to be considered as an integral part of this sheet

1. The liquidator reserve their right to modify the List of stakeholders ,based on any additional infomration or records that comes to their knowledge and accordingly modify the entry in compliance of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016 and/or in the manner as may be directed by the Adjudicating Authority.

2. The liquidator has made the best estimate of the amount for admission of the claim wholly or partially based on the information & proofs of claims as made available to them by the claimant, erstwhile RP and the audited books of accounts of the Corporate Debtor.